

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.7398 of 2020

Krishna Kumar, aged about 25 years, gender – male, Son of Sri Bundel Prasad, resident of Mohalla- Arwal Sipah, Post & Police Station- Arwal, District- Arwal.

... .. Petitioner/s

Versus

1. The State of Bihar through the Principal Secretary, Building Construction Department, Government of Bihar, Patna.
2. The Chief Engineer, Building Construction Department, Government of Bihar, Patna.
3. The Superintendent Engineer, Building Construction Department, Gaya.
4. The Executive Engineer, Building Division, Arwal.
5. The Assistant Engineer, Building Division- 1, Arwal.

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr. Sanjay Kumar Singh
For the Respondent/s : Mr. Uday Shankar Sharan Singh, GP – 19

CORAM: HONOURABLE MR. JUSTICE ANIL KUMAR SINHA
ORAL ORDER

5 11-02-2021 Mr. Sanjay Kumar Singh, learned counsel for the petitioner submits that during pendency of this writ application the admitted contractual dues of the petitioner to the tune of Rs. 14,10,759/- (Rupees Fourteen Lacs Ten Thousand Seven Hundred Fifty Nine Only) has already been paid by the respondent – State.

Mr. Uday Shankar Sharan Singh, learned Government Pleader No. 19 is present in Court.

In view of the aforesaid facts and circumstances, this writ application is disposed of.

praful/-

(Anil Kumar Sinha, J)

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